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**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER :  
PETITION NUMBER : TCP/336/ (IB)/2017  
NAME OF THE PETITIONER(S) : TAT CONSULTANCY SERVICE LTD  
NAME OF THE RESPONDENT(S) : DHANUSH TECHNOLOGIES LTD  
UNDER SECTION : 433 ( e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

**ORDER**

Counsel for petitioner called but absent. On the last date of hearing, i.e. 24.07.2017, counsel for petitioner had stated that an Official Liquidator was appointed in another matter where the respondent is a party and sought time for placing a copy of the same. The Registry is directed to send notice to the petitioner for his appearance and submissions. Put up on 07.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)